

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
STARRED QUESTION NO. \*90  
ANSWERED ON 02.12.2024**

**Prevention of Doping in Indian Sports**

**\*90. SHRI E T MOHAMMED BASHEER:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of steps taken by the Government to prevent doping in Indian sports, particularly in high-performance training centres; and**  
**(b) the details of the number of athletes tested for banned substances in 2024, along with the preventive measures being taken to prevent it in future?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
(DR MANSUKH MANDAVIYA)**

**(a): The government has undertaken following initiatives to prevent doping in Indian sports, with a special focus on High-Performance Training Centres:**

**(i) A comprehensive anti-doping education and awareness programme was implemented, targeting athletes, coaches, and support staff, especially those preparing for the Paris Olympic and Paralympic Games 2024. This initiative includes regular workshops, seminars, and webinars on anti-doping rules, regulations, and consequences. Approximately 220 educational activities were conducted in 2023 and approximately 270 educational activities have been held so far in 2024.**

**(ii) The Anti-Doping Education and Learning (ADEL) platform, developed by WADA, is actively promoted, offering stakeholders access to detailed online courses on anti-doping measures. The platform has**

**seen significant growth, with users increasing from approximately 1,412 in June 2022 to over 9,700 by November 2024.**

**(iii) Events such as "Road to Paris" held on February 9, 2024, were organized for National Sports Federations (NSFs), prospective Olympic athletes, and key stakeholders.**

**(iv) Regular anti-doping education sessions have been conducted for athletes under the Target Olympic Podium Scheme (TOPS).**

**(v) Collaborative efforts with NSFs, the Ministry of Youth Affairs and Sports, the Sports Authority of India, and academic institutions ensure a unified approach to enhance anti-doping education and compliance.**

**(vi) Social media campaigns actively promote the "Know Your Medicine" (KYM) app and ADEL, assisting athletes in identifying prohibited substances and preventing inadvertent doping violations.**

**(vii) Educational initiatives also extend to continuous updates through TV and radio sessions, audio-visual content, and videos, ensuring athletes and support staff be remain informed about the latest regulations and prohibited substances.**

**(viii) NADA India participated in WADA's Play True Day Campaign by organizing webinars, seminars, and engaging competitions to amplify anti-doping awareness.**

**(b): A total of 6119 dope tests have been conducted till 31.10.2024 on athletes for banned substances. The following measures are being taken to prevent doping amongst athletes:-**

**(i) Increasing awareness through Education**

**(ii) Increasing country wide presence of NADA**

**(iii) Collaboration with States**

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